

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 375 OF 2017**

**Dated: 12<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Subramaniya Siva Co-operative Sugar Mills Ltd. .... Appellant(s)**  
**Versus**  
**Tamil Nadu Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

**ORDER**

Reply has not been filed by the Respondent. Pleadings are treated to be complete.

List the matter for hearing on **09.05.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Pr/pk*